



2025:DHC:6178-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 1895/2025 and CM APPL. 32418/2025

RAVINDER SINGH & ORS.Petitioners

Through: Ms. Padma Priya, Mr. Sahil
Vidhuri and Ms. Rajshree, Advocates

versus

**DIRECTORATE GENERAL INDO TIBETAN
BORDER POLICE FORCE & ORS.**Respondents

Through: Mr. Abhishek Maratha, Senior
Panel Counsel for UOI with Ms. Nupur
Sharma, Adv.

Mr. Jagdish Chandra, CGSC

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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28.07.2025

C. HARI SHANKAR, J.

1. At request of Ms. Padma Priya, learned counsel for the petitioners, who, on instructions, seeks to withdraw the writ petition, the writ petition is disposed of, as withdrawn.

2. The next date of 16 October 2025, already fixed in the matter, stands cancelled.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

JULY 28, 2025/yg